

DIVISION BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/61(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	NRS STEEL TRADERS LLP VS CAMPUS IMPEX PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For Financial Creditor
Ms. Rashmi Singhee, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Post the matter for arguments on **11.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)